workers/union on the pay scale of the teachers engaged in educating the children of the coal workers; and (b) if

so, the details thereof?

THE MINISTER OF STATE OF THE fcilNISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) No, Sir. HOWH e ver there have been discussion from time to time between. BCCL and the' coal workers/unions about grants to private schools run by managing committees, where children of coal workers study

(b) Does not arise.

Build, own and operate scheme by CIL

1779. SHRI SARADA MOHANTY: Will the Minister of COAL be pleased to state:

(a) whether the Coal India Ltd. (CIL) had a proposal to implement "build, own and operate" scheme;

(b) if so, the response made by the fivate sector to that scheme;

(c) whether Coal India Ltd. has drawn up any other scheme towards privatisation; and

(d) if so, the details thereof?

THE MINISTER OF STATE iOF THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) Yes, Sir. Coal India Limited (CIL) has decided to set up coal washeries and also captive power plants on "build, own and operate" basis.

(b) CIL, had received good response to several occasions from the private sector against tenders floated on "buiild own and operate" scheme for setting up captive power plants. The response to the tenders for the washeries under "build, own and operate" scheme was inadequate. For coal washeries global tender has now been invited.

(c) No, Sir.

(d) Does not arise.

Development ot open cast coal mines

1780. SHRI SARADA MOHANTY: Will the Minister Of COAL be pleased to state:

(a) whither Government have taken steps for the. development ef some open

cast coal mines which have been developed so far;

toQuestiuni

(c) whether Government have taken any step* for the development oi open cast coal mines at lb Valey and I Ficher Coalfields Ltd. under Mahanai.. Coal fields Ltd. (MCX); and

(d) if so, the details thereof?

THE MINISTER OF STATE 00 THE MINISTRY OF COAL (SHRI AJIT KUMAR PANJA): (a) and (b) \Yes, Sir. 59 opencast coal mining project (each costing Rs. 20 crores and above have been sanctioned in Coal India Limited with a total sanctioned cost of Rs. 9570 crores and ultimate production capacity of 160.89 million tonnes per annum. Of these, 32 projects have, been competed and 27 are in various stages ot implementation in the different coal (including companies Mahanadi Coalfields Limited)

(c) and (d) In Talcher lb Valisy coalfields under the jurisdiction of Mahanadi Coalfields Limited there are 14 upsneast coal raining projects completed and on-ging) with a total investment of 1733.91 crores and ultimate production capacity of 39.30 million tonnes per annum.

Weighment of Coal despatched by rail to power houses

1781. SHRI DIPANKAR MUKHERJEE: Will the Minister of COAL be pleased to state:

(a) whether it is a fact that in a meeting, presided by the erstwhile Minister of Energy, held on 22nd December, 1986, the Chairman, Coal India Ltd, Railway Board's Director (Traffic) and the Chairman of power utility were present;

(b) whether it is also a fact that it was decided in that meeting that in case collieries did not have any wi.-ighment facilities at sidings, the payment of coal would be adjusted as per weighrr-mt carried out ia the power house weigh bridges;;

(c) if so, how much percentage of eoal despatched by rail to power hoi ws dur ing the financial year 1993-94 were ac tually weighed at Colliery weighbridges, ©ompany-jwise breakup; and 89 Written Answers

THT MINISTER OF STATE OF TH? MIINISTRYOF COAL (SHRI AJTT KUMAR PANJA): (a) Yes Sir.

(b) Yes, Sir. The decisions taken in thr abve meeting *inter-alia* also included joint mpling and analysis of coal at the ling and, payment of undisputed ou-st-v ling dues with interest by power utilitywithin two months, and payment of disnted does by arbitration within three months. However power utilities have not adhered to many of the decision taler a the above meeting.

(c) the company-wise percentage of coal d, patched by rail to power houses dunr •- 1W3-94 which was wfeighed at collge end is as under;

Company	oer cent of coal weighed
ECL	95.7
BCCL	84.8
CCL	63.1
NCL	79.0
WCL	70.0
SECL	46.8
MCL	23.8

(d) These MortSatioii are *not* kepi centra' y and' collection of such materials would 'ake ft long time and entail costs which nay sot be commensurate with the purpose sought to be achieved. Allocation of Coal

173? SHRI JANARDAN YADAV; will the Minister of COAL be pleased to state:

(a) whether it is a fact that the allocation of coal is made on linkage and sponsorship basis;

(b) if so, what is the basis and nature of the procedure alongwith the criteria of the said basis;

(c) whether any officer has plan found involved with the procjedjjr*; and

(d) if BO, what are the deta'; J» thereof?

THE MINISTER OF STATE OF THE MINISTRY OP COAL (SHRI AJIT KUMAR PANJA): (a) to (d) The quality and quantity of coal to be supplied to individual consumers is decided on the basis of specified parameters of boilers and other eq uipments and coal supplies are ar ranged accordingly from compatible sources* as per- die decision taken by ihe linkage committees. Complaints of irregularities in coal allotment! despatch etc. as and "when received are enquired into- Action including departmental action/prosecution is initiated in cases where complaints are substantiated. According to pro visional information furnished by Vi gilance Division of Coal India Limit ed, two caseg were under prosecution while sixeeen cases were pending under regular departmental action for irregularities connected witb sale of coal, at the time of reporting. In addition two cases are under investigation by Central Bureau of Investigation.

Shortage of stock of Coal and Coke inBharat Conking Coal Ltd

1783. SHRI PARMESHWAR KITM-AR AGARWALLA: Will the Minister of COAL be pleased to state:

(a) whether it is a that there was a net shortage in the stock of coal asntS coke worth over Rs. 30 crore in Bharst Coking Coal Ltd., during 19W-93;